Annexure – 4 Name of the corporate debtor: South East U. P. Power Transmission Company Limited; Date of commencement of CIRP: July 16, 2020; List of creditors as on: February 10, 2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)

- 1	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent	Amount of any mutual		Amount of claim under	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee ²	Whether related party?	% of voting share in CoC	claim	dues, that may be set-off	admitted	verification	
1.	Axis Bank Limited	30-07- 2020	1,02,19,18,484	98,53,00,000	Financial Creditor	98,53,00,000	No	2.29%	98,53,00,000		3,66,18,484		Axis Bank has filed its claim in Form C in relation to bank guarantees given by Axis Bank on behalf of Isolux Corsan Power Concessions India Private Limited. It may be noted that the Axis Bank does not have any security interest on the assets of the Corporate Debtor and is therefore unsecured creditor qua Corporate Debtor.

² Security Interest as per form C filed by Axis Bank (attached as annexure 4A)